## GOVERNMENT OF INDIA MINES LOK SABHA

UNSTARRED QUESTION NO:903 ANSWERED ON:25.02.2011 IRON ORE FINES Naranbhai Shri Kachhadia

## Will the Minister of MINES be pleased to state:

(a) whether the iron ore fines are sold without auctioning resulting into the loss of our natural resources;

(b) if so, whether the Government proposes to conduct a high level enquiry against mines owners and public sector units in order to check the loss of natural resources;

(c) if so, the details thereof; and

(d) the quantity of iron ore fines produced in the country during each of the last three years and the current year, State-wise including Jharkhand?

## Answer

## THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR MINES (SHRI DINSHA PATEL)

(a): State Governments as the owners of minerals grant mineral concession, including mining leases, and in case of minerals in First Schedule to the Mines and Minerals Development and Regulation Act, 1957 (MMDR Act), which includes iron ore, prior approval of the Central Government is necessary before lease deeds are entered by the State Government with the lessee. As per the model Mining lease given in Form K in the Mineral Concession Rules, 1960, a lessee is entitled to enter in the lease area and to search for mine, bore, dig, drill for, win, work, dress, process, convert, carry away and dispose of minerals in the lease, after payment of royalty as per Section 9 of the MMDR Act. The MMDR Act or Rules framed thereunder does not provide for any mode or procedure for selling of minerals, including iron ore fines in any particular manner.

(b)&(c):Does not arise in view of (a) above.

(d): State-wise production of Iron ore fines in the country for the last three years and the current year is given below:

(unit: `000' tonnes)

STATE 2007-08 2008-09 2009-10 2010-11 (upto Dec. 2010)

ANDHRA PRA	ADESH	3978	523	38	2759	2	267		
CHHATTISG	ARH	17965	1892	25	14960	0	11431		
GOA (inclu	uding	concen	trate	es)	24796	6	25670	30719	16782
JHARKHAND	109	83 11	471	122	96 9	943	31		
KARNATAKA	274	58 28	310	270	16 1	186	548		
MADHYA PRADESH 1954 325 977 858									
MAHARASHTI	ra 3	15 11	9 10	)3	181				
ORISSA	27947	3050	2 38	8085	288	833	3		
TOTAL:	11539	6 120	560	126	915	86	5431		